



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
64 WP(C)/2596/2024 FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
WITH 65 WP(C)/2163/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
WITH 66 WP(C)/2911/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
WITH 67 WP(C)/3963/2024	EUSUF ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
WITH 68 WP(C)/3968/2024	MOULANA ABDUR RAHIM AND 51 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
WITH 69 WP(C)/3969/2024	NURUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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30)	MR. A M BORA	22-08-2024	To	22-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
18	Cont.Cas(C)/357/2024 B/O	SASHIAKUM P MARAK Versus PROF DEVENDRA JALIHAL AND 3 ORS.	MR. S C KEYAL	
19	Cont.Cas(C)/361/2024 B/O	AKSHAT PRATAP SINGH Versus PROF DEVENDRA JALIHAL	MR. S C KEYAL	
20	WP(C)/2926/2024 B/O	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. Z HAMMAD MR. A DEKA MR. R M DEKA	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/1967/2024 in WP(C)/2926/2024	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
35	Crl.Rev.P./102/2024 B/O	MD. DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	MR. N H MAZARBHUIYAN (R-2) MR. M R SODIAL(R-5) MR. M H SAIKIA(R-5) MR. M H SAIKIA(R-5) MR. R I BHUYAN (R-2) MS B H SHIRIN(R-5) PP, ASSAM MS. U SARMA, GA, ASSAM
ADMISSION				
36	Crl.Rev.P./284/2022 WITH LCR 5 FILES, B/O	RAJIB SARMAH Versus THE STATE OF ASSAM AND ANR	MR. S S BAROOAH	PP, ASSAM SC, AAU
ORDERS				
37	I.A.(Crl.)/683/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./287/2022 WITH Crl.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
38	Crl.Pet./566/2024 B/O	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
38	Crl.Pet./566/2024 B/O	SURUZ ZAMAN BEN AKLAS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. M HOSSAIN MR. L MOHAN	PP, ASSAM
HEARING				
39	Crl.Pet./693/2013 PART-HEARD, LCR 5 FILES, FIXED	JYOTIRMOY DAIMARY and ANR Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.A BHATTACHARYA MR.N I CHOWDHURY MS.P BHATTACHARJEE	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ PP, ASSAM MR.K U AHMED

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/4246/2024 B/O	M/S THE EXCEL ENGINEERS INNOVATIONS PVT LTD Versus THE COMMISSIONER AND SECRETARY THE GUWAHATI DEVELOPMENT DEPARTMENT AND 2 ORS	MR. S SINHA	GA, ASSAM SC, GMC
ORDERS				
27	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE A.D. CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
12 WP(C)/1011/2024 BY SLIP, WITH LCR	AMZAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

30	WP(C)/5925/2017 AT 10:30 AM	TAPAN PAUL Versus THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
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25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024

26)	MR. O P BHATI	23-08-2024	To	31-08-2024
27)	MR. H. BURAGOHAIN	20-08-2024	To	23-08-2024
28)	MS. S SARMA	22-08-2024	To	27-08-2024
29)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
30)	MR. A M BORA	22-08-2024	To	22-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
15	CRL.A(J)/36/2021 5 Y 11 M 9 D :WITH LCR - 6 (SIX) FILES, P.B. - 2, PART-HEARD, FIXED	ABHIHUD JAJOWAR Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
16	CRL.A(J)/105/2019 8 Y 7 M 28 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	LAKHAN GOYAWALI Versus THE STATE OF ASSAM	MR. NILANJAN DEKA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
60	Bail Appln./2528/2024 B/O	MD MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./2498/2024 FIXED	TAHER ALI Versus THE STATE OF ASSAM,	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
ORDERS				
62	Crl.Pet./382/2024 WITH LCR 3 FILES (SCANNED COPY), B/O	ABU SHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
63	I.A.(Civil)/2520/2024 CRP(I/O) 85/2023(D/O), B/O in Review.Pet./9400/2024 WITH Review.Pet./9400/2024 (Filing Number)	MOUPIYA CHOUDHURY Versus USHARANI DAS MOUPIYA CHOUDHURY Versus USHARANI DAS E	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. A K PURKAYASTHA	

LEAVE NOTE OF ADVOCATES FOR 22/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
32	CRP(IO)/440/2023 FIXED	TANUSHREE DEVI AND 3 ORS Versus SAURAV KR NATH	MR S DEWRI MR P SONOWAL MR A DEKA	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA
MOTION				
33	CRP(IO)/307/2024 FIXED	MUSSAMAT ALIMON NESSA @ ALEMAN NESSA AND 2 ORS Versus MD. HUSSAIN ALI	MS. B CHOUDHURY MR. N SARKAR MR A BANERJEE	
HEARING				
34	Mat.App./55/2023 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. J I BORBHUIYA MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN MR. R DEKA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
22	WP(C)/2135/2024 B/O	ALAUDDIN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, NHAI SC, REVENUE
TOP OF THE LIST				
23	WP(C)/8285/2022 PART HEARD, FIXED	OILMAX ENERGY PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	GA, ASSAM SC, TAXES
24	WP(C)/1908/2023 PART HEARD, FIXED	ECI- SANJOSE (JV) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. B CHAKRAVARTY DY.S.G.I.
	WITH I.A.(Civil)/478/2024 in WP(C)/1908/2023	NORTHEAST FRONTIER RAILWAY Versus ECI- SANJOSE (JV)	MR B CHAKRAVORTY	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI
ADMISSION				
25	WP(C)/6671/2019 BY SLIP, AT 2:00 PM	MAZAM ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD H R AHMED	SC, PNRD GA, ASSAM
HEARING				
26	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
29	Bail Appln./2027/2024 B/O	IJAJUR RAHMAN BARBHUIYA @ IZAZUR RAHMAN BARBHUIYA @ PATTU Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./2333/2024 FIXED.	RIKI DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA A H CHOUDHURY	MR S AFRIDI(R-3) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
53	AB/1994/2024 (AT 2:00 PM)	RAJESHKUMAR R BANSAL Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	MR G K DEKA(INFORMANT) MR C GOGOI (INFORMANT) MR. A M BARUAH(INFORMANT) S RABHA(INFORMANT) PP, ASSAM
MOTION				
54	AB/2219/2024 B/O	SHEK KALAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	PP, ASSAM
BAIL HEARING				
55	AB/1902/2024 FIXED	ARUPJYOTI CHARINGIA PHUKAN @ ARUPJYOTI CHAYENGIA PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MR G SARMA	PP, ASSAM
56	AB/2131/2024 WITH OFFICE NOTE, FIXED	MOKHLES ALI Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS. S SARMAH MR R.AHMED	PP, ASSAM

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15)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
16)	MS S DAS	19-08-2024	To	23-08-2024
17)	MR. M RAHMAN	19-08-2024	To	26-08-2024
18)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
19)	MR. S NATH	20-08-2024	To	22-08-2024
20)	MRS. A GAYAN	20-08-2024	To	22-08-2024
21)	MR. N ALAM	20-08-2024	To	23-08-2024
22)	MS. S G BARUAH	19-08-2024	To	22-08-2024
23)	MR. DITUL DAS	20-08-2024	To	22-08-2024
24)	MR. A BHATTACHARYA	21-08-2024	To	22-08-2024
25)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
26)	MR. O P BHATI	23-08-2024	To	31-08-2024
27)	MR. H. BURAGOHAİN	20-08-2024	To	23-08-2024
28)	MS. S SARMA	22-08-2024	To	27-08-2024
29)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
30)	MR. A M BORA	22-08-2024	To	22-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 26 (SECOND FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/3468/2012	DR SHAKUNTALA LASKAR Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	GA, ASSAM SC, EDU
2	WP(C)/6827/2023	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	N GAUTAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
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10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR. N J DUTTA	16-08-2024	To	22-08-2024
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28)	MS. S SARMA	22-08-2024	To	27-08-2024
29)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
30)	MR. A M BORA	22-08-2024	To	22-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,22nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
32	Bail Appln./2434/2024 WITH OFFICE NOTE, FIXED	ABDUL HAI MOLLAH Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
ORDERS				
33	MACApp./807/2018 WITH LCR, B/O	SRI KHAGENDRA NATH BORA and ANR Versus MUSSTT ANUWARA BEGUM	MR A D CHOUDHURY MR.H RAHMAN MR. S DEKA MR. D CHOUDHURY MR. P DUTTA MR. R CHOUDHURY	MR. P SUNDI
	WITH I.A.(Civil)/3225/2018 in MACApp./807/2018	SRI KHAGENDRA NATH BORA and ANR Versus MUSSTT ANUWARA BEGUM	MR A D CHOUDHURY MR.H RAHMAN MR. S DEKA MR. D CHOUDHURY MR. P DUTTA MR. R CHOUDHURY	
34	CRP(IO)/145/2023 B/O	SMTI. PREMODA BARMAN AND 4 ORS Versus JINTU DUTTA AND 3 ORS	PETITIONER IN PERSON	MR P UPADHYAY (R-3) MR P UPADHYAY (R-3) MR. R K BHUYAN (r-2) MR. K LAHKAR (R-4) MR. I AHMED (R-4) R BISWAS (R-4) MR A UPADHYAY MR. M KASHYAP (r-2) MR. B P KUMAR
HEARING				
35	MACApp./696/2022 WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. P GOHAIN (r-1,2) MR. A K GUPTA (r-1,2) MR B KALITA (r-1,2) MR. A BHATTACHARYYA (R-1, 2) MR. S SINGH (R-1, 2)
	WITH I.A.(Civil)/2831/2022 in MACApp./696/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1, 2)) MR. S SINGH (R-1, 2)

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LEAVE NOTE OF ADVOCATES FOR 22/08/2024

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29)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
30)	MR. A M BORA	22-08-2024	To	22-08-2024



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 22ND DAY OF AUGUST, 2024]

[AT 2:00 PM]

**BEFORE
HON'BLE MR. JUSTICE DEVASHIS BARUAH**

[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGMENT

- | | | | | |
|-------------|----------------|--|--|-------------|
| 1. | WP(C) 141/2022 | MRS. C.SELILA SANGTAM
VERSUS
THE STATE OF NAGALAND AND 5
ORS | L LIKHASE SANGTAM
ATILA PONGEN
BENISON V SHOHE | GOVT ADV NL |
| 2. | WP(C) 275/2022 | SHRI. DZESETUO RIO
VERSUS
THE STATE OF NAGALAND AND 2
ORS | MOA JAMIR
JONGPONGSANGBA
M SOLO
APHRENUO | GOVT ADV NL |
| WITH | | | | |
| 3. | WP(C) 105/2020 | WATIMONGBA
VERSUS
STATE OF NAGALAND AND 3 ORS | MOA JAMIR
MOASENLA
M SOLO
K T SANGTAM | GOVT ADV NL |
| 4. | WP(C) 202/2023 | SHRI GHONITO
VERSUS
THE STATE OF NAGALAND AND 2
ORS | A. ZHIMOMI
ESTHER
LHOUSINO
VIKETSONO | GOVT ADV NL |
| 5. | WP(C) 204/2023 | MR. VIVITO
VERSUS
THE STATE OF NAGALAND AND 3
ORS | A. ZHIMOMI
ESTHER
LHOUSINO
VIKETSONO | GOVT ADV NL |
| WITH | | | | |
| 6. | WP(C) 201/2023 | MR. LUVUKHU
VERSUS
THE STATE OF NAGALAND AND 3
ORS | A. ZHIMOMI
ESTHER
LHOUSINO
VIKETSONO | GOVT ADV NL |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 22ND DAY OF AUGUST, 2024]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, ONLY IF TIME PERMITS**

**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

- | | | |
|----------------------------------|--|---|
| 1. ELECTION PET. 5/2024
FIXED | DOBA LAMNIO
VERSUS
KUMAR WAI AND ANR. | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
LOGSANG YOUNTAN |
|----------------------------------|--|---|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 22ND DAY OF AUGUST, 2024]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 23]

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, ONLY IF TIME PERMITS**

**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

1. I.A.(C) 129/2024 FIXED	TADAR MANGKU VERSUS TAI NIKIO	K POSI
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WITH

2. ELECTION PET. 7/2024	TADAR MANGKU VERSUS TAI NIKIO	K POSI D TADAR
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